

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4101-4103 OF 2004

RADHESHYAM AJITSARIA & ANR.

Appellant (s)

VERSUS

BENGAL CHATKAL MAZDOOR UNION & ORS.

Respondent(s)

(With appln(s) for permission to file lengthy list of dates and with prayer for interim relief and office

report)

With

SLP(C) NO. 6257-6258 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 5906 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 5907 of 2004

(With appln.(s) for exemption from filing c/c of the impugned judgment and with prayer for interim

relief)

Date: 10/05/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Goodwill Indeevar, Adv.

Mr. M.K. Michael, Adv.

Mr. Varinder Kumar Sharma, Adv.

For Respondent(s)

Mr. Chanchal Kumar Ganguli, Adv.

Mr. Goodwill Indeevar, Adv.

Mr. Naresh Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

(Satish K. Yadav)

(Phoolan Wati Arora)

Court Master

Court Master